

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00105/2018

Jabalpur, this Monday, the 05th day of March, 2018

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Sushil Kumar Yadav, S/o Shri Madan Lal Yadav, aged about 50 years, R/o C-2/12 Mahananda Nagar, Ujjain, M.P. -Applicant

(By Advocate – Ms. Nikita Shrivastava)

V e r s u s

1. Union of India through the General Manager, Western Railway, Mumbai, Churchgate – 400008.
2. Chief Personnel Officer, Western Railway, Mumbai, Churchgate – 400008.
3. Divisional Railway Manager, Divisional Office, Western Railway, Ratlam - 456224 **-Respondents**

(By Advocate – Shri A.S. Raizada)

ORDER (ORAL)

Learned counsel for the applicant submits that due to subsequent development, this Original Application has become infructuous.

Resultantly, the O.A is dismissed as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

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